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ITEM NO.46

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21051/2012

(From the judgement and order dated 16/01/2012 in CMWP No.37813/1992 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

GYANENDRA KUMAR SHUKLA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 08/10/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Avnish Singh, Adv.
Mr. Ankur Yadav, Adv.
for Mr. Ujjawal Paneey, Adv.
Ms. Asha Gopalan Nair, Adv.

For Respondent(s) Mr. Pawan Shree Agarwal, Adv.
Mr. Tanmay Agarwal, Adv.
Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for three weeks for the respondents to file counter
affidavit.

(A.S. BISHT)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER